

### Setting up of Trade Fair Complex at Madras

2491. SHRI ANBARASU ERA  
Will the Minister of COMMERCE be pleased to state :

(a) whether the Government propose to set up a permanent trade fair complex at Madras; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b) The Trade Fair Authority of India has a proposal for setting up a permanent exhibition complex at Madras. This is in a preliminary stage and no decision has been taken in this regard. 229

### Loans given under SEEUY Scheme in Uttar Pradesh

2492. SHRI BHUVANCHANDRA KHANDURI : Will the Minister of FINANCE be pleased of state :

(a) the total amount of loans given under the Self-Employment to Educated Unemployed Youth Scheme (SEEUY) in Uttar Pradesh during the last three years, division or region-wise;

(b) whether the Government have made any comparative study of the pattern of loans issued in different regions/divisions of Uttar Pradesh;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the steps taken or proposed to be taken by the Government to ensure that the loan facility under SEEUY Scheme is fully utilised in the Garhwal Region?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) The total amount of loans sanctioned by banks under the Self Employment to Educated Unemployed Youth (SEEUY) scheme in Uttar Pradesh (Mandalwise) during the last three years, 1988-89 to 1990-91, is given in the attached Statement I.

(b) & (c) In the year 1986-87, the Development Commissioner (Small Scale Industries) in the Ministry of Industry had arranged a concurrent evaluation study of SEEUY scheme in selected Districts all over the country in which five Districts of Uttar Pradesh were also covered. The data/findings of the evaluation study in respect of five Districts of Uttar Pradesh are given in the attached Statement II.

(d) The above study did not cover the Garhwal region of the State. The implementation of SEEUY scheme is reviewed in the District Level Consultative Committees. The State Level Bankers' Committee also reviews the implementation of the scheme within the State.

### Statement I

Sl. No.	Name of the Mandal	Amount of loan sanctioned by Banks		
		1988-89	1989-90	1990-91
		(Rs. in lakhs)		
1.	Agra . . . . .	653.41	374.30	359.27
2.	Allahabad . . . . .	359.98	205.71	193.92
3.	Kanpur . . . . .	317.79	202.60	179.60
4.	Bareilly . . . . .	325.13	169.74	229.98
5.	Faizabad . . . . .	461.08	275.48	159.16
6.	Gorakhpur . . . . .	655.80	421.37	355.62
7.	Jhansi . . . . .	249.40	122.24	117.95
8.	Pauri Garhwal . . . . .	124.92	85.58	62.66
9.	Moradabad . . . . .	276.80	113.09	148.61
10.	Lucknow . . . . .	538.65	337.47	337.69
11.	Meerut . . . . .	703.43	521.71	441.15
12.	Kumaon . . . . .	110.13	72.29	72.53
13.	Varanasi . . . . .	564.08	382.28	307.39
<b>TOTAL</b>		<b>5,340.60</b>	<b>3,283.86</b>	<b>2,965.53</b>

## Statement II

Name of the Debt. evaluated	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
		Total No. of loans covered	Total No. of units found working	Percentage of working unit	Employment generated (No. of persons)	Increase in income/working units (Rs.)	Total No. of units found closed/untraceable	No. of defaulters	Percentage of units found closed/untraceable	Per working unit employment generated	Percentages of defaulters
1 Alaura . . . . .		198	177	89.39	360	7166	21	21	10.61	2.03	10.61
2 Gorakhpur . . . . .		187	72	38.50	309	7397	115	115	61.50	4.29	61.50
3 Jhansi . . . . .		200	137	68.50	331	8547	63	63	31.50	2.42	31.50
4. Kheri . . . . .		200	81	40.50	324	6567	119	119	59.50	4.00	59.50
5. Meerut . . . . .		200	67	33.50	290	9173	133	133	66.50	4.33	66.50
TOTAL . . . . .		985	534	54.21	1614	7770	451	451	45.79	3.02	45.79